

**COURT NO. 18**  
**THE HONOURABLE DR JUSTICE K MANMADHA RAO**

**To be Heard on Thursday The 4th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)**

**NOTE: MENTIONS ARE NOT ALLOWED. MONDAY - MATTERS PERTAINING TO MINES, INDUSTRIES AND COMMERCE; HEALTH, MEDICAL & FAMILY WELFARE, WOMEN DEVELOPMENT & CHILD WELFARE. TUESDAY - MATTERS PERTAINING TO ENDOWMENTS, EMPLOYMENT GENERATION, TRAINING, YOUTH SERVICES & SPORTS.**

**WEDNESDAY - SERVICE MATTERS PERTAINING TO THE YEAR 2020.**

**THURSDAY - SERVICE MATTERS PERTAINING TO THE YEAR 2021.**

**FRIDAY - SERVICE MATTERS PERTAINING TO THE YEAR 2022.**

**(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<b><u>ADMISSION (MINES AND INDUSTRIES)</u></b>					
1	WP/13907/2024 IA 1/2024 Direction Petition	DUNNA ASHOK Vs THE STATE OF ANDHRA PRADESH	N A RAMACHANDRA MURTHY	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE	GUNTUR
2	WP/13926/2024 IA 1/2024 Direction Petition	SAR DENIM PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR INDUSTRIES COMMERCE GP FOR FINANCE PLANNING	ANANTAPUR
3	WP/13927/2024 IA 1/2024 Direction Petition	CHAGARLAMUDI THANESH KUMAR Vs STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR INDUSTRIES COMMERCE GP FOR HOME GP FOR MINES AND GEOLOGY	KRISHNA
4	WP/13930/2024 IA 1/2024 Direction Petition	SAR DENIM PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR INDUSTRIES COMMERCE GP FOR FINANCE PLANNING	ANANTAPUR
5	WP/13962/2024 IA 1/2024 Direction Petition	SAR DENIM PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR INDUSTRIES COMMERCE GP FOR FINANCE PLANNING	YSR KADAPA
<b><u>ADMISSION (ENDOWMENTS)</u></b>					
6	WP/13628/2024 IA 1/2024 Suspension Petition WP/11517/2022 WP/19955/2022	I. RANGA RAO Vs THE STATE OF ANDHRA PRADESH	V S K RAMA RAO	GP FOR ENDOWMENTS	GUNTUR
7	WP/11517/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition	AIYATHAM HEMANTH Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR ENDOWMENTS GP FOR HOME GP FOR REVENUE PADMAVATHI PADNAVIS GP FOR ENDOWMENTS (AP)	GUNTUR
8	WP/19955/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition	AITHAM HEMANATH Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR ENDOWMENTS K MADHAVA REDDY (SC FOR ENDOWMENTS AR) PADMAVATHI PADNAVIS GP FOR ENDOWMENTS (AP)	GUNTUR
9	WP/13963/2024 IA 1/2024 Direction Petition	PANGULURI SEETHAMMAGARI ARYA VYSYA DHARMA SATRAM Vs THE STATE OF AP	P V RAGHU RAM	GP FOR GENERAL ADMINISTRATION GP FOR HOME GP FOR ENDOWMENTS GP FOR REVENUE	CHITTOOR
10	WP/13965/2024 IA 1/2024	PANGULURI SEETHAMMAGARI ARYA	P V RAGHU RAM	GP FOR ENDOWMENTS	CHITTOOR

	Miscellaneous Petition	VYSYA DHARMA SATRAM Vs THE STATE OF AP			
11	WP/13968/2024 IA 1/2024 Direction Petition	GUGULOTHU BOJYA Vs SRI YOGANANDA LAKSHMI NARASIMHA SWAMY DEVASTHANAMU	P NAGENDRA REDDY	GP FOR ENDOWMENTS	KRISHNA
<b><u>FOR ADMISSION (CRP MATTERS)</u></b>					
12	CRP/1303/2024 IA 1/2024 Stay Petition	PYADINDI GOVINDU Vs BEERE CHANDRA SEKHAR	MAHESWARA RAO KUNCHEAM		ANANTAPUR
13	CRP/1307/2024 IA 1/2024 Stay Petition	B.N.HEMANTHA GOWD Vs B.CHANDRA MOULI	P NARASIMHULU		ANANTAPUR
14	CRP/1316/2024 IA 1/2024 Stay Petition	B.N.HEMANTHA GOWD Vs B.CHANDRA MOULI	P NARASIMHULU		ANANTAPUR
15	CRP/1335/2024 IA 1/2024 Suspension Petition	PARIKI SHAMEER BASHA Vs NUTHANAKALUVA RABIYA BEE	S KRISHNA REDDY		ANANTAPUR

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**To be Heard on Thursday The 4th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PARTY</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR WITHDRAWAL</b>					
16	WP/33353/2011 IA 1/2011(WPMP 41460/2011) Suspension Petition	PRINCIPAL MADINA PARA MEDICAL INSTITUTE PRODDATUR Vs PRL. SECY. HEALTH MEDICAL&FAMILY WELF. DEPT. HYD & 2 OTHE	V NITESH	GP FOR MED HEALTH AND FAMILY WELFARE SAIBABU BELLAMKONDA B SUDHA S APPADHARA REDDY N HARINATH	YSR KADAPA
<b>ADMISSION (SERVICE MATTERS)</b>					
17	WP/50/2021 IA 1/2021 Suspension Petition IA 2/2021 Vacate Stay Petition IA 3/2021 Vacate Stay Petition	A.S.SUNITHA Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES III MURALI LINCOLN GP FOR SERVICES I (AP)	CHITTOOR
18	WP/167/2021	B. SANTHA KUMARI Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR SERVICES III N RAVI PRASAD	PRAKASAM
19	WP/364/2021 IA 1/2021 Direction Petition IA 2/2021 Stay Petition	SMT CHUNDURI KAMESWARI Vs STATE OF AP	PARTHASARADHY ACHUTA	GP FOR SERVICES III GP FOR SERVICES I	PRAKASAM
20	WP/587/2021 IA 1/2021 Stay Petition	THE DEPOT MANAGER Vs THE DEPOT SECRETARY	P DURGA PRASAD SC FOR APSRTC	KANCHARLA PALLI SIVA RAMA PRASAD	KURNOOL
21	WP/589/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition	BAPPANU PRASAD Vs THE STATE OF ANDHRA PRADESH	P V KRISHNAIAH	GP FOR SERVICES II	GUNTUR
22	WP/655/2021 IA 1/2021 Direction Petition	S. MAHABOOB BASHA Vs STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	GP FOR SERVICES III GP FOR EDUCATION	KURNOOL
23	WP/886/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	D.SHARATH SHEKAR BABU Vs THE CHIEF EXECUTIVE OFFICER	M RAMGOPAL RAO	G SRINIVASULA REDDY (SC FOR ZPP MPP AND GP SERVICES) G SRINIVAS REDDY	KRISHNA
24	WP/1502/2021 IA 1/2021 Stay Petition	B RAMESH BABU Vs STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES I R3 UNSERVED,	KURNOOL
25	WP/1752/2021 IA 1/2021 Suspension Petition	THE DEPOT MANAGER Vs S.MD.BASHA	K VISWANATHAM (SC FOR APSRTC)	S M SUBHAN B PRUDHVI KUMAR (SC FOR APSCCF)	KURNOOL
26	WP/2033/2021 IA 1/2021 Direction Petition	M.MADHAVI Vs THE STATE OF ANDHRA PRADESH	G VENKATA KRISHNAIAH	GP FOR SERVICES III	PRAKASAM
27	WP/2153/2021 IA 1/2021 Suspension Petition	M.RAMESH BABU Vs THE STATE	RAMA RAO KOCHIRI	GP FOR SERVICES I R2 UNSERVED,	KRISHNA

28	WP/2714/2021	KOYA SRINIVASA RAO Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT	CHALLA AJAY KUMAR	P DURGA PRASAD SC FOR APSRTC	GUNTUR
29	WP/3069/2021 IA 1/2021 Direction Petition IA 1/2023 Vacate Stay Petition	TEKURI SATYANARAYANA MURTHY Vs THE STATE OF AP	A K KISHORE REDDY	GP FOR SERVICES III GP FOR SOCIAL WELFARE (AP) R3 UNSERVED,	EAST GODAVARI
30	WP/4026/2021 IA 1/2021 Suspension Petition IA 2/2021 Extension Petition	GOODURU RAMALINGESWARA VIDYA SAGAR Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR ENDOWMENTS K MADHAVA REDDY (SC FOR ENDOWMENTS AR) R3 UNSERVED,	KRISHNA
31	WP/4047/2021 IA 1/2021 Direction Petition IA 1/2024 Additional Affidavit	G.SURENDRANADH Vs THE STATE OF ANDHRA PRADESH	N JOY	GP FOR SERVICES III KAVITHA GOTTIPATI R2 R3 UNSERVED,	VISAKHAPATNAM
32	WP/4272/2021 IA 1/2021 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Leave Petition	S. JAYA CHANDRA Vs STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	GP FOR HOME GP FOR SERVICES I	CHITTOOR
33	WP/6130/2021 IA 1/2021 Suspension Petition IA 2/2021 Vacate Stay Petition	DR. KETHA RAMYA Vs THE STATE OF ANDHRA PRADESH	G SAI NARAYANA RAO	GP FOR SERVICES III R2 UNSERVED,	SPS NELLORE
34	WP/6165/2021 IA 1/2021 Direction Petition	K BALARAMA KRISHNA Vs STATE OF AP	MANOJ KUMAR BETHAPUDI	GP FOR PROHIBITION EXCISE R3 UNSERVED,	VISAKHAPATNAM
35	WP/6172/2021	CH.APPA RAO Vs THE DEPOT MANAGER	A G SATYANARAYANA RAO	VINOD KUMAR TARLADA (SC FOR APSRTC)	VISAKHAPATNAM
36	WP/6446/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition IA 3/2021 Addl. Evidence Petition	G. E. RANGANATH Vs THE STATE OF ANDHRA PRADESH	V MALLIK	GP FOR PANCHAYAT RAJ RURAL DEV SPL C FOR NREGS(M S R CHANDRA MURTHY) B V APARNA LAKSHMI R2 UNSERVED,	ANANTAPUR
37	WP/6648/2021 IA 1/2021 Suspension Petition	VEERANKI SRINIVAS Vs STATE OF ANDHRA PRADESH	E V V S RAVI KUMAR	GP FOR REVENUE GP FOR SERVICES I	WEST GODAVARI
38	WP/6896/2021 IA 1/2021 Direction Petition	N. RAMESH Vs THE STATE OF ANDHRA PRADESH	P PADMAVATHI	KOTESWARA RAO MUMMANENI R4 UNSERVED,	KURNOOL
39	WP/7041/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 1/2023 Implead Petition	A R PARVEZ AHMED Vs STATE OF AP	SAHEBGARI DADA HAYATNADIM	GP FOR HIGHER EDUCATION	YSR KADAPA
40	WP/7057/2021 IA 1/2021 Direction Petition	B.AEISHA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR PANCHAYAT RAJ RURAL DEV R2 R3 UNSERVED,	ANANTAPUR

41	WP/7280/2021 IA 1/2021 Direction Petition	PAMUDURTHI JAYA RAMA RAJU Vs THE STATE OF ANDHRA PRADESH	Dr SAYYED BABU SHAIK	GP FOR HOME R2 R3 R5 UNSERVED,	GUNTUR
42	WP/7338/2021 IA 1/2021 Direction Petition	K CHANDRASEKHAR Vs THE SUPERINTENDENT OF POLICE	P V KRISHNAIAH	GP FOR SERVICES I GP FOR HOME R5 UNSERVED,	KURNOOL
43	WP/7580/2021 IA 1/2021 Direction Petition	SMT. D.V. JAYA SURYA KUMARI Vs THE SOUTHERN DISTRIBUTION COMPANY OF AP LTD	K L N SWAMY	METTA CHANDRASEKHARA RAO V R REDDY KOVVURI(SC FOR APSPDCL) R3 UNSERVED,	SPS NELLORE
44	WP/7634/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition	REDDY VEERABADHRA RAO Vs THE DEPOT MANAGER	A K KISHORE REDDY	VINOD KUMAR TARLADA (SC FOR APSRTC) R2 R3 UNSERVED,	EAST GODAVARI
45	WP/7642/2021 IA 1/2021 Suspension Petition	K.U. SANKAR Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	P GOVINDA RAJULU	P DURGA PRASAD SC FOR APSRTC	GUNTUR
46	WP/7701/2021 IA 1/2021 Direction Petition	M. MOHAN SINGH Vs THE DISTRICT COORDINATOR OF HOSPITAL SERVICES	VADAPALLI RAMESH	GP FOR MED HEALTH AND FAMILY WELFARE R2 R4 R5 UNSERVED,	YSR KADAPA
47	WP/7703/2021 IA 1/2021 Direction Petition	CH. SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES IV R2 UNSERVED,	PRAKASAM
48	WP/7713/2021 IA 1/2021 Direction Petition IA 1/2022 Leave Petition IA 2/2022 Vacate Stay Petition	B KULLAYAMMA Vs THE STATE OF ANDHRA PRADESH	A SREEDHAR	P C REDDY GP FOR SERVICES IV P C REDDY (SC FOR SERVICE MUNICIPALITIES RR NELLORE)	ANANTAPUR
49	WP/7788/2021	T.ANTHONY Vs THE STATE OF ANDHRA PRADESH	M KESAVA RAO	GP FOR SERVICES I R3 R9 R10 UNSERVED,	SRIKAKULAM
50	WP/8006/2021 IA 1/2021 Direction Petition	B. NARASIMHA MURTHY Vs THE STATE OF ANDHRA PRADESH	Dr MAJJI SURI BABU	GP FOR SERVICES II D.KASIM SAHEB(SC FOR MUNICIPALITIES SERVICE GP FOR REVENUE	SRIKAKULAM
51	WP/8037/2021 IA 1/2021 Direction Petition	MEDEPALLI VIJAYARAJU Vs STATE OF ANDHRA PRADESH	ANIL KUMAR DASARI	GP FOR SERVICES II R2 UNSERVED,	KRISHNA
52	WP/10394/2021 IA 1/2021 Direction Petition IA 2/2021 Receive Docs Petition WP/8783/2021 WP/12956/2020 WP/12999/2020	M.SRIKANTH Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II G RAMANA RAO MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE	SPS NELLORE
53	WP/12956/2020 IA 1/2020 Direction Petition	M.SRIKANTH Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE G RAMA RAO	SPS NELLORE

54	WP/12999/2020 IA 1/2020 Direction Petition	V PHANINDRA Vs STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	SPS NELLORE
55	WP/8783/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	V PHANINDRA Vs STATE OF AP	D V SASIDHAR	GP FOR ENDOWMENTS MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	SPS NELLORE
56	WP/11411/2021 IA 1/2021 Direction Petition IA 2/2021 Amendment Petition	DASU SRINIVASA RAO Vs THE SPECIAL OFFICER AND JOINT COLLECTOR	C SRINIVASA BABA	D.KASIM SAHEB(SC FOR MUNICIPALITIES SERVICE SRI K SRIDHAR MURTYHY	KRISHNA
57	WP/11766/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition	BORRA.SARITHA Vs THE STATE OF ANDHRA PRADESH	K SREEDHAR MURTHY	GP FOR SCHOOL EDUCATION GP FOR HIGHER EDUCATION R3 UNSERVED,	ANANTAPUR
58	WP/14680/2021 IA 1/2021 Direction Petition	AYYALA VENKATESWARAO Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR SERVICES IV	EAST GODAVARI
59	WP/14952/2021 IA 1/2021 Direction Petition	D. RAMACHANDRA CHARYULU Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	. GP FOR ENDOWMENTS	GUNTUR
60	WP/16022/2021 WP/19923/2020	CH RAJA PRABHAKARA REDDY Vs GOVERNMENT OF ANDHRA PRADESH	SINGAM SRINIVASA RAO	GP FOR SERVICES III	CHITTOOR
61	WP/19923/2020	T. SIDDA REDDY Vs GOVERNMENT OF ANDHRA PRADESH	SINGAM SRINIVASA RAO	. GP FOR SERVICES III	YSR KADAPA
62	WP/16699/2021 IA 1/2021 Suspension Petition	K. GOPAL REDDY Vs THE PRINCIPAL SECRETARY	S V INDIRA	GP FOR SERVICES I	CHITTOOR
63	WP/17173/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 2/2023 Amendment Petition	KHADARUNNISA BIBI Vs THE GOVERNMENT OF AP	CH SRINIVAS	GP FOR SERVICES I JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	GUNTUR
64	WP/17336/2021 IA 1/2021 Direction Petition IA 1/2023 L R Petition	R. RAMA RAO Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION VICE CHAIRMAN-CEUM MANAGING DIRECTOR	CH SRINIVAS	VINOD KUMAR TARLADA (SC FOR APSRTC)	WEST GODAVARI
65	WP/17629/2021 IA 1/2021 Direction Petition IA 1/2022 Direction Petition WP/19826/2020	KOWLURI BALA SUBRAMANYAM REDDY Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II V R N PRASHANTH VRN Prasanth(R2)	YSR KADAPA

66	WP/19826/2020 IA 1/2020 Stay Petition IA 1/2022 Implead Petition IA 1/2023 Fix an Early Date	ANDHRA PRADESH MINERAL DEVELOPMENT CORPORATION LTD. Vs APDMC EMPLOYEES UNION	V R N PRASHANTH	GP FOR SERVICES II G V SHIVAJI	YSR KADAPA
67	WP/17884/2021 IA 1/2021 Direction Petition	VULCHI LATHA Vs THE STATE OF ANDHRA PRADESH	K RAMAMOHAN	GP FOR SERVICES III GP FOR SERVICES I GP FOR WOMEN DEV CHILD WELFARE	CHITTOOR
68	WP/18201/2021 IA 1/2021 Direction Petition	K P S PRASAD Vs THE STATE OF ANDHRA PRADESH	T S N SUDHAKAR	GP FOR SERVICES IV	VISAKHAPATNAM
69	WP/18285/2021 IA 1/2021 Suspension Petition WP/17667/2020	B RATNAMANI Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR SERVICES III KAVITHA GOTTIPATI	EAST GODAVARI
70	WP/17667/2020 IA 1/2020 Direction Petition	G SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR EDUCATION P VIVEK	WEST GODAVARI
71	WP/18373/2021 IA 1/2021 Direction Petition IA 1/2023 Permission Petition WP/18271/2021	M VEERANNA Vs THE UNION OF INDIA	NUTHALAPATI KRISHNA MURTHY	PELLETI RAJESH KUMAR (CENTRAL GOVT COUNSEL) V SUBRAHMANYAM	VISAKHAPATNAM
72	WP/18271/2021 IA 1/2021 Direction Petition IA 1/2023 Permission Petition	M.VEERANNA Vs THE UNION OF INDIA	NUTHALAPATI KRISHNA MURTHY	DEPUTY SOLICITOR GENERAL OF INDIA PELLETI RAJESH KUMAR (CENTRAL GOVERNMENT COUNSEL) V SUBRAHMANYAM K SARVA BHOUMA RAO	VISAKHAPATNAM
73	WP/18531/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition	A.RAJYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES I	VISAKHAPATNAM
74	WP/19466/2021 IA 1/2021 Direction Petition IA 1/2023 Direction Petition	SHAIK ABDUL BASHEER Vs THE STATE OF ANDHRA PRADESH	G V L MURHTY	GP FOR SERVICES I	GUNTUR
75	WP/19806/2021 IA 1/2021 Suspension Petition IA 1/2022 Direction Petition	ATLURI MANGAMMA Vs GOVERNMENT OF ANDHRA PRADESH	C SRINIVASA BABA	GP FOR SERVICES I GP FOR SERVICES III K SWARNA SESHU	GUNTUR
76	WP/19850/2021 IA 1/2021 Direction Petition	A.JAGANNADHAM Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES III GP FOR SERVICES I	WEST GODAVARI
77	WP/19925/2021 IA 1/2021 Direction Petition	PALETI KRANTHI KUMAR Vs THE STATE OF ANDHRA PRADESH	CHATRATI RADHA KRISHNA	GP FOR SERVICES III	PRAKASAM
78	WP/20058/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition	MEESALA RAMANA MURHTY Vs THE STATE OF ANDHRA PRADESH	CH S V SURAJ	GP FOR COOPERATION	SRIKAKULAM

79	WP/21087/2021 IA 1/2021 Direction Petition	ANDHRA PRAGATHI GRAMEENA BANK TEMPORARY AND OUTSOURCING EMPLOYEES UNION (REGD.NO H161) Vs ANDHRA PRAGATHI GRAMEENA BANK	G POORNASRI	V UMA DEVI R2 UNSERVED,	YSR KADAPA
80	WP/21945/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition	K. VITTAL Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR SERVICES IV B V APARNA LAKSHMI	CHITTOOR
81	WP/23485/2021 IA 1/2021 Dispense with Petition IA 2/2021 Suspension Petition	FOOD CORPORATION OF INDIA Vs THE CONSTROLLING AUTHORITY	MAHESWARA RAO KUNCHEAM	TATA SINGAIAH GOUD SRINIVASULU P	KRISHNA
82	WP/24778/2021 IA 1/2021 Direction Petition	D VENKATA SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	T VIJAY HANUMAN SINGH	GP FOR SERVICES III	KURNOOL
83	WP/25494/2021 IA 1/2021 Direction Petition	D. VENKATA SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	T VIJAY HANUMAN SINGH	GP FOR SERVICES III DEPUTY SOLICITOR GENERAL OF INDIA	KURNOOL
84	WP/26101/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 3/2021 Direction Petition	MUVVA RAMALINGAM Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III	GUNTUR
85	WP/29028/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition IA 2/2023 Leave Petition IA 3/2023 Leave Petition	K RAHAMATH BI Vs STATE OF ANDHRA PRADESH	SRINIVASA RAO BODDULURI	GP FOR SERVICES III V.VENKATA NAGA RAJU (SC FOR APPSC) NIMMAGADDA REVATHI	CHITTOOR
86	WP/29319/2021 IA 1/2021 Direction Petition	MULLAPUDI HARINATH Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR SERVICES I Y NAGI REDDY (APTRANSCO) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
87	WP/29745/2021 IA 1/2021 Direction Petition	SRI B. NAGAMUNI Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR SCHOOL EDUCATION	YSR KADAPA
88	WP/30246/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition IA 1/2023 Leave Petition	M.ZEELAN Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES II	ANANTAPUR
89	WP/31136/2021 IA 1/2021 Direction Petition	B LOKANATHA RAO Vs THE STATE OF ANDHRA PRADESH	N PREMRAJ	GP FOR TRANSPORT K VISWANATHAM (SC FOR APSRTC)	ANANTAPUR

**INTERLOCUTORY (SERVICE MATTERS)**

90	WP/518/2021 IA 1/2021 Stay Petition	E. S. SAI PRASAD Vs THE STATE OF ANDHRA PRADESH	VANKINA ALLU AND PARTNERS	GP FOR SERVICES I	KRISHNA
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91	WP/548/2021 IA 1/2021 Suspension Petition	THE DEPOT MANAGER Vs THE DEPOT SECRETARY	N SRIHARI ( SC FOR APSRTC )	GP FOR LABOUR (AP)	EAST GODAVARI
92	WP/3221/2021 IA 1/2021 Suspension Petition	V. EMMANUEL RAJU Vs STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II K MADHAVA REDDY (SC FOR ENDOWMENTS AR) R2 UNSERVED,	EAST GODAVARI
93	WP/6662/2021 IA 1/2021 Direction Petition	KOTA SOLOMAN Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	P DURGA PRASAD SC FOR APSRTC	GUNTUR
94	WP/6995/2021 IA 1/2021 Direction Petition	A.KRISHNA Vs THE STATE OF ANDHRA PRADESH	K R SRINIVAS	GP FOR SERVICES II	VISAKHAPATNAM
95	WP/7622/2021 IA 1/2021 Stay Petition	E. RAMESH Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	P GOVINDA RAJULU	N SRIHARI ( SC FOR APSRTC )	ANANTAPUR
96	WP/7709/2021 IA 1/2021 Direction Petition	A.MALLIKARJUNA Vs THE STATE OF ANDHRA PRADESH	V PADMANABHA RAO	N SRIHARI ( SC FOR APSRTC ) R1 UNSERVED,	KURNOOL
97	WP/7875/2021 IA 1/2021 Suspension Petition IA 1/2023 Leave Petition	KANNEGANTI KOTESWARA RAO Vs BANK OF INDIA	CH SIDDHARTHA SARMA	HARINARAYANA K	GUNTUR

#### **FINAL HEARING (SERVICE MATTERS)**

98	WP/4058/2021	R.TRIVENI Vs THE DEPOT MANAGER	A G SATYANARAYANA RAO	SOLOMON RAJU MANCHALAFOR (APSRTC) GP FOR LABOUR	VIZIANAGARAM
99	WP/6986/2021	THE DEPOT SECRETARY Vs THE DEPOT MANAGER	V PADMANABHA RAO	P DURGA PRASAD SC FOR APSRTC	GUNTUR
100	WP/7124/2021	THE DEPOT SECRETARY APS RTC UNITED WORKERS UNION Vs THE CHAIRMAN	MALLIKARJUNA RAO CH	GP FOR SERVICES III SOLOMON RAJU MANCHALAFOR (APSRTC)	EAST GODAVARI
101	WP/27172/2021 IA 1/2021 Suspension Petition	N GOVINDA RAJULU Vs THE STATE OF ANDHRA PRADESH	SIVA SANKARA RAO BORRA	GP FOR SERVICES I K VISWANATHAM (SC FOR APSRTC)	CHITTOOR

#### **FOR APPEARANCE**

102	CC/1542/2022 WP/19674/2017 WP/21416/2019	M/S. SRI RAMA MINERAL INDUSTRIES Vs SRI GOPALA KRISHNA DWIVEDI	V VINOD K REDDY	VARUN BYREDDY SYED KHADER MASTAN	KURNOOL
103	WP/19674/2017 IA 1/2017(WPMP 24016/2017) Direction Petition	M/S. SRI RAMA MINERAL INDUSTRIES Vs PRL. SECY. MINES & GEOLOGY & 4 ORS.	V VINOD K REDDY	GP FOR MINES AND GEOLOGY (AP) GP FOR REVENUE	KURNOOL
104	WP/21416/2019 IA 1/2019 Suspension Petition IA 1/2020 Vacate Stay Petition IA 1/2022 Vacate Stay Petition	M/S SRI RAMA MINARAL INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR MINES AND GEOLOGY (AP) VARUN BYREDDY CH LAXMI NARAYANA GP FOR REVENUE	CHITTOOR

#### **FOR ORDERS OF COURT**

105	CRP/49530/2023/ (Filing No.)	R NAGESWARAMMA Vs SANDEPOGULA RAJESWARI	NIMMAGADDA REVATHI		ANANTAPUR
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**ADMISSION**

106	CRP/800/2024 IA 1/2024 Stay Petition	SMT B VENKATARATHNAMMA Vs B MAHANANDI REDDY	MAHESWARA RAO KUNCHEAM	MEDAPATI SANTOSH REDDY sr-app by m/s.Medapati santosh reddy (adv).	ANANTAPUR
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107	CRP/833/2024	KOTE MADENEMMA Vs KOTE MANGALAMMA	SESHADRI GOALLA	BATTALA THIPPE SWAMY RR1to3 App by M/s Battala Thippe Swamy (Adv)	ANANTAPUR
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108	CRP/916/2024 IA 1/2024 Stay Petition	PARIMI MULINTI CHINNA NARAYANA(DIED) Vs PUTLUR RAJA SEKHAR	G SRAVAN KUMAR	K NARSI REDDY SR - app by M/s. K.Narsi Reddy(adv)	ANANTAPUR
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109	CRP/937/2024 IA 1/2024 Direction Petition	POLEPALLI JAGAN MOHAN Vs GADI VENKATA SWAMY	RAMAKRISHNA PATIVADA	AYESHA AZMA S r1-Died vide c.t.,rr2,3-App by m/s. Ayesha Azamas (adv),rr4to9-Notice sent not yet returned, memo proof of service not filed.	ANANTAPUR
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110	CRP/993/2024 IA 1/2024 Stay Petition	ROYAL SUNDARAM GENERAL INSURANCE CO LTD Vs CHALLA VARDHINI	A.SAI ROHIT	rr1to3-served.	ANANTAPUR
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111	CRP/997/2024 IA 1/2024 Stay Petition	RAGIPINDI NARAYANAMMA Vs RAGIPINDI DURGA	G RAMA MOHAN REDDY	SESHADRI GOALLA N CHANDRA SEKHAR REDDY R1 App by M/s Seshadri Goalla(Adv). R2 App by M/s N.Chandra Sekhar Reddy (Adv).	ANANTAPUR
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**INTERLOCUTORY**

112	IA/3/2024 Stay Petition CRP/3535/2017	THATHURU VENKATESWARLU NELLORE DIST AND ANOTHER Vs	GUTTAPALEM VIJAYA KUMAR	BONU RAMA SHANKAR RAO R2 UNSERVED,R1 - app by G.Vijaya Kumar(Adv); R2 - not necessary party	CHITTOOR
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113	IA/2/2024 Review Petition CRP/3535/2017	THATHURU VENKATESWARLU NELLORE DIST AND ANOTHER Vs	GUTTAPALEM VIJAYA KUMAR	BONU RAMA SHANKAR RAO R2 UNSERVED,R1 - app by G.Vijaya Kumar(Adv); R2 - not necessary party	CHITTOOR
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114	IA/1/2024 Condone Delay Petition CRP/3535/2017	THATHURU VENKATESWARLU NELLORE DIST AND ANOTHER Vs	GUTTAPALEM VIJAYA KUMAR	BONU RAMA SHANKAR RAO R2 UNSERVED,R1 - app by G.Vijaya Kumar(Adv); R2 - not necessary party	CHITTOOR
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**ADMISSION**

115	SA/237/2024 IA 2/2024-Injunction Petition	YARRAGANGU MANJULA Vs SAKE CHANDRA MOHAN	P SREE RAMULU NAIDU	R1 R2 R3 R4 R5 UNSERVED,	ANANTAPUR
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**NOTE: AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP.**